

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1934
ANSWERED ON:07.03.2000
NORMS FOR FAMILY WELFARE CENTRES
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have prescribed certain norms to set-up family welfare centres in the rural areas;
- (b) if so, the details thereof;
- (c) whether the Government have received any request/proposal to set-up family welfare centres in Maharashtra;
- (d) if so, the details alongwith the latest position thereof; and
- (e) the time by which the centres are likely to be set-up in Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SH SHANMUGAM)

(a)&(b) The Family Welfare centres were established at all the block level Primary Health Centres only up till 1.4.1980. After this period these centres have been integrated with the Primary Health Centres for providing Family Welfare services.

(c)&(d) 433 Rural Family Welfare Centres were established in Maharashtra before 1970. There is no request/proposal received to set up more such centres in Maharashtra.

(e) Does not arise.